## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO.900/2015

IN THE MATTER OF:

Maharanie Trade Pvt. Ltd. & Ors.

Applicant/petitioners

Order under Section 391 & 394 of the Companies Act, 2016

:

Order delivered on 03.11.2017

## Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Shri R. Varadharajan, Hon'ble Member(Judicial)

For the Applicant/petitioners:

Shri P. Nagesh, Mr. Suman Kumar,

Advocates

For Official Liquidator

Mr. Amish Tandon, Mr. Ayush Beotra, Advs.

For RD (NR), Delhi

Mr. Manish Raj, Company Prosecutor

## ORDER

On the request made on behalf of Mr. P. Nagesh, learned Counsel for the petitioner, hearing is deferred to 24th November, 2017.

(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT

(R. VARADHARAJAN) MEMBER(JUDICIAL)

03.11.2017 V. Sethi